

MINISTRY OF COMMUNICATIONS
(SHRI SONTOSH MOHAN DEV): (a) Yes,
Sir.

upon timely supply of equipment both
from indigenous sources as well as
through import.

(b) Details are given in the Statement
below.

(d) The matter has been taken up with
the concerned suppliers to ensure timely
supply of equipments.

(c) Achieving of the targets depends

STATEMENT

<i>DELHI</i>	<u>1987-88</u> (in thousands)
Lines to be commissioned	44
Lines to be replaced	30.7
Net	13.3
<i>BOMBAY</i>	
Lines to be commissioned	46.6
Lines to be replaced	—
Net	46.6

[English]

Crisis in Glass Manufacturing Industry

2392. DR. CHINTA MOHAN:
SHRI BALWANT SINGH
RAMOOWALIA

Will the Minister of INDUSTRY be
pleased to state:

(a) whether attention of Government has
been drawn to the comments made by the
President, All India Glass Manufacturers
Federation regarding recent crisis in glass
manufacturing industry;

(b) if so, whether Government have
made any attempt to know the facts in this
regard;

(c) if so, the details thereof; and

(d) the action taken by Government in
this regard?

THE MINISTER OF STATE IN THE
DEPARTMENT OF INDUSTRIAL DEVELOP-
MENT IN THE MINISTRY OF INDUS-
TRY (SHRI M. ARUNACHALAM): (a) The
Government is aware of the representa-
tions made by the All India Glass Manu-
facturers Federation and the press statement
made by President of the Association of
Small Industries of Indian (FASII) regard-
ing withdrawal of excise duty concessions
to semi-automatic glass industry.

(b) to (d). The concessional rate of duty
on the semi-automatic sector was with-
drawn to remove the disparity in the opera-
tion of MODVAT scheme. With the result,
the manufacturers using glassware are
now availing uniform input credit of 40%
ad valorem irrespective of the fact
whether such goods are purchased from
the automatic sector or the semi-
automatic sector. So far as the small scale
units in the semi-automatic sector are con-
cerned, they continue to enjoy full duty
exemption upto Rs. 15 lakhs, provided

their clearances do not exceed Rs. 1.50 crores in the previous financial year subject to other relevant conditions.

Filling Up of SC/ST posts in Madras Refinery Ltd.

2393. SHRI ANADI CHARAN DAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that reservation rules in favour of Scheduled Castes and Scheduled Tribes are not being followed by Madras Refinery Limited, particularly in Class I and II posts;

(b) if so, the present strength of employees in the Corporation vis-a-vis the strength of SC and ST employees amongst them, category-wise;

(c) whether Special Cell has been created and Liaison Officer appointed in the refinery to safeguard the interests of these SC and ST employees as laid down in rules and if not, the reasons therefor; and

(e) the backlog of reserved posts as on 1 June, 1987, category-wise, and by what time this backlog is likely to be filled up?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) No, Sir.

(b) Does not arise.

(c) The number of posts de-reserved during the last three years is as under—

1984	—	49
1985	—	25
1986	—	19

As per rules the vacancies in 'C' and 'D' categories of sanctioned posts are intimated to the appropriate employment exchanges and a copy sent to the various

SC/ST Associations/Organisations etc. Vacancies in categories 'A' and 'B' are advertised in national newspapers. Special recruitment drives has also been initiated.

(d) Yes, Sir.

(e) Category	SCs	STs
A	10	4
B	9	1
C	—	14
D	—	—

The backlog is likely to be filled up in 2-3 years

Supply of gas to Maharashtra

2394. SHRI THAMPAN THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Hindustan Petroleum has been supplying gas (LPG) to Maharashtra State,

(b) which is the zone allotted to the Maharashtra State;

(c) whether Government of Maharashtra or Union Government authorities in Maharashtra have made any arrangements for its distribution; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) Yes, Sir.

(b) to (d). No zone as such has been allotted to any of the Oil Marketing Companies for supplying LPG in the country, including Maharashtra. LPG is marketed through a network of distributorships which function under the superintendence